

**CBI Vs. C.K. Ramakrishnan & Ors.**

**M. No. 06/2020**

**26.09.2020**

**Present: Sh. A. K. Kushwaha, Ld. PP for CBI with HIO Sh.  
Gaurav Soam.**

**None for convict/applicant Prakash Chand Yadav.**

The matter has been taken up through video conferencing using CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

Notice of the application filed by the applicant Prakash Chand Yadav for release of passports bearing no.W722882 & S402433, pursuant to the order dated 20.08.2020 of the Hon'ble High Court of Delhi, was issued for today.

Reply has been filed by the CBI. As per reply, the aforesaid passports are lying in the custody of CBI. HIO/CBI is directed to return the aforesaid passports bearing no.W722882 & S402433 to the applicant against proper acknowledgement. Application stands disposed of accordingly.

Copy of this order be given to the applicant/counsel.

On the request of Ld. PP for CBI, copy of this order sheet be also provided to him for his office record.

A copy of this order be also sent to the Computer Branch for uploading on the official website.

**ANIL  
KUMAR  
SISODIA** Digitally signed  
by ANIL KUMAR  
SISODIA  
Date: 2020.09.26  
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**(Anil Kumar Sisodia)  
Special Judge (PC Act), (CBI)-07,  
Rouse Avenue Courts, New Delhi  
26.09.2020.**



**CBI Vs. Anil Mittal & Ors.**

**CC No: 373/2019**

**26.09.2020**

**Present: None.**

Application for disposal of application seeking release of documents seized as per seizure memo dt.24/02/2012, moved on behalf of LR of deceased accused Ugrasain Yadav, has been received by way of assignment through court e-mail ID. It be checked and registered.

Notice of the application be issued to the HIO and PP for CBI for filing reply, if any, as well as to the applicant/his counsel for **12.10.2020**.

A copy of this order be also sent to the Computer Branch for uploading on the official website.

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by ANIL KUMAR  
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Date:  
2020.09.26  
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**(Anil Kumar Sisodia)  
Special Judge (PC Act), (CBI)-07,  
Rouse Avenue Courts, New Delhi  
26.09.2020.**

**CBI Vs Amit Arora & Ors.  
CC No. 363/2019**

**26.09.2020**

**Present: Sh. A. K. Kushwaha, Ld. PP for CBI.  
Sh. Ravi Bassi, Ld. Counsel for A-1.  
Sh. Sanyam Malik, Ld. Counsel for A-2.  
A-3 with Ms. Menaka Khanna, Ld. Counsel.  
None for A-4 & A-5.  
Sh. Vishal, Ld. proxy counsel for A-6 & A-7.**

The matter has been taken up through video conferencing using CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

Applications for release of passport and supply of documents under Section 207 Cr.P.C. filed before the lock down are stated to be pending.

Notice be issued to A-4 and A-5 and their Ld. counsels through whatsapp/e-mail.

Put up on **06.10.2020** for consideration of pending applications/further proceedings.

On the request of Ld. PP for CBI, copy of this order sheet be also provided to him for his office record.

A copy of this order be also sent to the Computer Branch for uploading on the official website.

**ANIL  
KUMAR  
SISODIA** Digitally signed  
by ANIL KUMAR  
SISODIA  
Date:  
2020.09.26  
11:53:07 +05'30'

**(Anil Kumar Sisodia)  
Special Judge (PC Act), (CBI)-07,  
Rouse Avenue Courts, New Delhi  
26.09.2020.**

